



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.07.2026

NOTICE

Please take notice that the Court – IV will not assemble on 17.07.2026 due to non-availability of bench. Furthermore, following matters listed in the Court – IV on 17.07.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1689 of 2025 & I.A. No. 6663 of 2025	Punjab National Bank Vs. Suryakanta Acharya With	Sunav Rastogi	Dhananjay Bhaskar Ray
2.	Comp. App. (AT) (Ins) No. 1720 of 2025 & I.A. No. 6781 of 2025	Punjab National Bank Vs. Atulya Kumar Dash With	Sunav Rastogi	Dhananjay Bhaskar Ray
3.	Comp. App. (AT) (Ins) No. 1721 of 2025 & I.A. No. 6783 of 2025	Punjab National Bank Vs. Pramod Chandra Ratha With	Sunav Rastogi	Ayan Rai Dhananjay Mishra
4.	Comp. App. (AT) (Ins) No. 1722 of 2025 & I.A. No. 6785 of 2025	Punjab National Bank Vs. Lora Mitra Rath With	Sunav Rastogi	Dhananjay Bhaskar Ray

5.	Comp. App. (AT) (Ins) No. 1723 of 2025 & I.A. No. 6787 of 2025	Punjab National Bank Vs. Prashanta Chandra Ratha	Sunav Rastogi	Dhananjay Bhaskar Ray
6.	Comp. App. (AT) (Ins) No. 1836 of 2025	Rajiv Agarwal Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	Milan Singh Negi	Abhishek Anand Karan Kohli CMA Sundeip K. Bhatt-R2 Kamal Deep Tyagi
7.	Comp. App. (AT) (Ins) No. 1511 & 1512 of 2025 Part Heard	Mannoj Kumar Jain Vs. IDBI Bank & Anr.	Kumar Anurag Singh	Ishan Roy Choudhary Shreedhar Gaggar
8.	Comp. App. (AT) (Ins) No. 1360 of 2024 & I.A. No. 4909, 4910, 4911, 8577 of 2024 & 1990 of 2025	Ashlesh Kumar Gupta Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors. With	Vineet Kumar	R.P. Agrawal Ritika Gaur Jayesh Gupta Ankit Goel Nitesh Jain Parul Khurana-R6 Udit Grover
9.	Comp. App. (AT) (Ins) No. 462 of 2023 & I.A. No. 1515, 1516, 3077, 5582 of 2023	Ashlesh Kumar Gupta Vs. Amit Joshi & Ors.	Vinit Kumar Sidharth Chopra	Pooja M Saigal Simrat Singh Pasay Nipun Gupta-R1-R5 Abhishek Anand Nilesh Sharma-R6 R.P. Agrawal
10.	Comp. App. (AT) (Ins) No. 1408 of 2024	Suraksha Asset Reconstruction Ltd. Vs. Sumit Binani & Ors. With	Chitranshul A. Sinha	Shambo Nandy Varsha Bagri-R3 Arjun Asthana Shalini Basu- R1 Nakul Mohta Ayush Kashyap- R2
11.	Contempt Case (AT) No. 20 of 2024 in Comp. App. (AT) (Ins) No. 1408 of 2024	Suraksha Asset Reconstruction Ltd. Vs. Sumit Binani & Ors.	Chitranshul A. Sinha	Arjun Asthana Shalini Basu Nachiket Chawla Anirudh Wadhwa-R3

12.	Comp. App. (AT) (Ins) No. 1913 of 2025 Part Heard	Manik Gupta & Anr. Vs. Pramod Kumar Sharma	Sabhay Choudhary	Abhishek Anand Karan Kohli Palak Kalra Vanshika Dhoot Nilotpall Shyam
13.	Comp. App. (AT) (Ins) No. 372 of 2023 & I.A. No. 1249 of 2023	In Machineries and Equipments Pvt. Ltd. Vs. Orissa Stevedores Ltd.	Javedur Rahman	Rajnish Sinha Shelly Khanna
14.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 (With Defects)	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Natasha D. Shah
15.	Comp. App. (AT) (Ins) No. 1807 of 2024 & I.A. No. 6590 of 2024	Abhijeet Jain Vs. Pradeep Ganeriwala & Anr.	Lalit Mohini Bhat	Abhijeet Sinha Amrita Pandey- R1 Abhijeet Jain- for Liquidator
16.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024 (With Defects)	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	Utsav Trivedi	PBA Srinivasan Srishti Bansal Sumit Swami Aanchal Pundir-R1
17.	Comp. App. (AT) (Ins) No. 18 of 2025	Small Industries Development Bank of India Vs. Hitesh Subhash Punjani	Bharti Nawlani	Ravi Bhardwaj Mayank Tushamar Khushi Sharma
18.	Comp. App. (AT) (Ins) No. 158 of 2025 & I.A. No. 636 of 2025	Srikant Dwarakanath Vs. Axis Bank Ltd. & Ors.	Shivani Sharma	Ayush Agarwala- R1

19.	Comp. App. (AT) (Ins) No. 1047 of 2025	Stores Supply (India) Agency Vs. I.E. Trading Company Pvt. Ltd., (In Liquidation) & Anr. With	Dr. Anurag Kumar Agarwal	Samar Singh Kachwaha Vinod Kumar Chaurasia Sanjay Agrawal
20.	Comp. App. (AT) (Ins) No. 1162 of 2025	IE Trading Company Pvt. Ltd., Through Its Liquidator Sanjay Agrawal Vs. D.B Engineering Pvt. Ltd.	Vinod Kr. Chaurasia	Raghavendra M. Bajaj Kavita Vinayak
21.	Comp. App. (AT) (Ins) No. 1728 & 1729 of 2025	Jay Harshadbhai Chotalia Vs. HDFC Bank Ltd. & Anr.	Arjun R. Sheth	Bhim Sain Jaloy Kamal Aggarwal- R2
22.	Comp. App. (AT) No. 212 of 2024 & I.A. No. 4747, 4748 of 2024 & 2050 of 2025	Shridhar & Associates Vs. National Financial Reporting Authority With	Akshay Sharma	Zoheb Hossain Vivek Gurnani
23.	Comp. App. (AT) No. 231 of 2024 & I.A. No. 5150, 5151, 5152 of 2024	CA Ajay Vastani Vs. National Financial Reporting Authority	Areeb Amanullah	Zoheb Hossain Vivek Gurnani
24.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Mrunal Dattatraya Buva	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
25.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Interve

26.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4
27.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani
28.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4
29.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co- Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	Shashank Khurana	Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar